

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
Regional Branch, Allahabad

Dated: 10/01/2017

To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. ST/A/70034/2017-CU[DB] dated 06/01/2017

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 01(5) of the Finance Act, 1994 relating to Service Tax Act, 1994.


Asstt. Registrar

Application	Appeal	Name and Address of Appellant
1	ST/156/2009	Commissioner of Customs, Central Excise and Service Tax-Allahabad 38...M G MARG... CIVIL LINES, ALLAHABAD, UTTAR PRADESH 211001
		Name and Address of Respondent
2		Basti Sugar Mills Co Ltd Basti., BASTI ,UP

Copy To

3 Advocate(s) / Consultant(s):

**Bipin Garg & Co.
702, Vindhyaachal Kaushambi,
Ghaziabad,
Uttar Pradesh
201012**

4 Bar Association, CESTAT, Allahabad

5 Director Publications, Customs, Excise, I.P. Estate, Delhi

6 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, New Delhi-3

7 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaidhyaram Street, T. Nagar, Chennai-17

8 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

9 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)

10 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

11 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad -- 38

12 The ICFAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082

13 M/S Knowledge Processing Pvt. Ltd.(taxmanagementindia.com),FF-19,1st Floor,Cross River Mall,CBD Ground,Near Karkardooma Court,Delhi-110032

14 C.D.R. 15 Office Copy 16 Guard File


Asstt. Registrar

IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL
REGIONAL BENCH : ALLAHABAD
COURT No. I
APPEAL No.ST/156/2009-CU[DB]

(Arising out of Order-in-Appeal No. 43/ST/ALLD/2008 dated 27/11/2008
passed by Commissioner of Central Excise & Customs (Appeals),
Allahabad)

Commissioner of Customs, C.E. & S.T., Allahabad

Appellant

Vs.

Basti Sugar Mills Co Ltd.

Respondent

Appearance:

Shri D. K. Deb, Assistant Commissioner (AR)

for Appellant

Ms Stuti Saggi, Advocate,

for Respondent

CORAM:

Hon'ble Mr. Anil Choudhary, Member (Judicial)

Hon'ble Mr. Anil G. Shakkarwar, Member (Technical)

Date of Hearing : 08/12/2016

Date of Decision : 08/12/2016

FINAL ORDER NO-70034/2017.....

Per: Anil G. Shakkarwar



Heard the parties and perused the record. The show
cause notice dated 22.08.2005 had no proposal for deciding
classification or valuation. The demand raised in the said
show cause notice is within the limit of litigation policy of
CBEC. Hence, Appeal filed by Revenue is dismissed under
litigation policy.

(Dictated in Court)

-Sd/-

(ANIL G. SHAKKARWAR)

Member (TECHNICAL)

-Sd/-

(ANIL CHOUDHARY)

Member (JUDICIAL)

akp

प्रमाणित प्रति / Certified True Copy

20.1.17
सहायक रजिस्ट्रार / Asstt. Registrar
सीमा शुल्क, उद्योग शुल्क एवं सेवा कर
अपील अधिकरण / (C.E.S.T.A.T.)
38, एम. जी. मार्ग, अलहाबाद-211001
38, M. G. MARG, ALLAHABAD-211001

